

LOK SABHA

REVISED LIST OF BUSINESS

Tuesday, March 28, 2023 / Chaitra 7, 1945 (Saka)

11 A.M.

QUESTIONS

1. **QUESTIONS** entered in separate list to be asked and answers given.

PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table:-

2. **SHRI PARSHOTTAM RUPALA** for Ministry of Fisheries, Animal Husbandry and Dairying;
3. **SADHVI NIRANJAN JYOTI** for Ministry of Rural Development;
4. **DR. SANJEEV KUMAR BALYAN** for Ministry of Fisheries, Animal Husbandry and Dairying;
5. **SHRI NITYANAND RAI** for Ministry of Home Affairs;
6. **SHRI PANKAJ CHAUDHARY** for Ministry of Finance;
7. **SHRI KAILASH CHOUDHARY** for Ministry of Agriculture and Farmers Welfare;
8. **SHRI A. NARAYANASWAMY** for Ministry of Social Justice and Empowerment;
9. **SUSHRI PRATIMA BHOUMIK** for Ministry of Social Justice and Empowerment;
10. **DR. L. MURUGAN** for Ministry of Information and Broadcasting; and

- 11. SHRI NISITH PRAMANIK** for Ministry of Youth Affairs and Sports.

(Printed on a Separate list)

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

- 12. HON'BLE SPEAKER** to take the pleasure of the House regarding recommendations contained in the Tenth Report of the Committee on Absence of Members from the Sittings of the House, presented to the House on 27th March, 2023.
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REPORTS OF STANDING COMMITTEE ON EDUCATION, WOMEN, CHILDREN, YOUTH AND SPORTS

- 13. DR. DHAL SINGH BISEN**

SHRI JAGANNATH SARKAR to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Education, Women, Children, Youth and Sports:-

- (1) 348th Report on Demands for Grants (2023-24) of the Department of Higher Education, Ministry of Education.
 - (2) 349th Report on Demands for Grants (2023-24) of the Department of School Education and Literacy, Ministry of Education.
 - (3) 350th Report on Demands for Grants (2023-24) of the Ministry of Women and Child Development.
 - (4) 351st Report on Demands for Grants (2023-24) of the Ministry of Youth Affairs and Sports.
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STATEMENTS BY MINISTERS

14. SHRI HARDEEP SINGH PURI to make a statement regarding the status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Housing and Urban Affairs on Demands for Grants (2022-23) pertaining to the Ministry of Housing and Urban Affairs.

15. SHRI KAILASH CHOUDHARY to make the following statements regarding:-

- (1) the status of implementation of the recommendations contained in the 24th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2021-2022) pertaining to the Department of Agriculture and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.
 - (2) the status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2022-2023)-Demand No. 1 pertaining to the Department of Agriculture and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.
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16. MATTERS UNDER RULE 377.

LEGISLATIVE BUSINESS

Bills for consideration and passing

*The Competition
(Amendment) Bill,
2022.*

17. SHRIMATI NIRMALA SITHARAMAN to move that the Bill further to amend the Competition Act, 2002 be taken into consideration.

*(Amendments printed on separate lists to be moved -
Government amendments uploaded on 7.2.2023)*

ALSO to move that the Bill be passed.

*The Biological
Diversity
(Amendment)
Bill, 2022, as
Reported by Joint
Committee.*

18. SHRI BHUPENDER YADAV to move that the Bill further to amend the Biological Diversity Act, 2002, as reported by the Joint Committee, be taken into consideration.

*(Amendments printed on separate lists to be moved -
Government amendments uploaded on 2.2.2023)*

ALSO to move that the Bill be passed.

**NEW DELHI;
March 27, 2023
Chaitra 6, 1945 (Saka)**

**UTPAL KUMAR SINGH
Secretary General**